

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO.1672
ANSWERED ON 03/08/2026

**CONSTRUCTION OF HOUSEHOLD TOILETS UNDER GOVERNMENT
SANITATION SCHEMES**

1672. SHRI TERASH GOWALLA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of household toilets constructed under Government sanitation schemes during the last five years, year-wise and State/UT-wise;
- (b) the funds allocated and expenditure incurred for the same;
- (c) whether Government proposes to provide household toilets to poor families still lacking such facilities, along with the eligibility criteria and implementation strategy;
- (d) the point-wise eligibility conditions prescribed for beneficiaries; and
- (e) whether toilets are constructed by beneficiaries themselves or through contractors/agencies, along with the guidelines and implementation mechanism governing such construction?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Sanitation is a State subject. Swachh Bharat Mission (Grameen) [SBM(G)]-Phase-II is a Centrally Sponsored Scheme, implemented by the States and Union Territories (UTs) within their respective jurisdictions. As per data reported by States/UTs on SBM(G) Integrated Management Information System (IMIS), the number of Individual Household Latrines (IHHLs) constructed State/UT-wise, under SBM(G) Phase-II during last 5 years are given at **Annexure-I**.

As per information received from Ministry of Housing and Urban Affairs (MoHUA), regarding Swachh Bharat Mission-Urban (SBM-U), the cumulative details of State/UT-wise, IHHL toilets constructed under SBM-U and SBM-U 2.0 are given at **Annexure-II**. As informed by MoHUA, the year-wise data is not maintained by them at Ministry level.

(b) Department of Drinking Water and Sanitation, Ministry of Jal Shakti, Government of India has been providing financial and technical support to the States/UTs to supplement their efforts to improve overall sanitation in the rural areas. In each Financial Year, funds are allocated to

States/UTs based on their approved Annual Implementation Plan (AIP), past performance and budget availability. Under SBM(G) Phase-II, funds are not released component-wise/project-wise to States/UTs. States/UTs can plan for providing IHHLs, CSCs and Solid and Liquid Waste Management (SLWM) facilities under the program as per demand, local preferences, etc. as per their AIP, for their villages. The details of Central share funds allocated, released and utilized, State/UT-wise, under SBM(G)-Phase-II during the last five years are given at **Annexure-III (A) to III (E)**.

As per information received from MoHUA, Swachh Bharat Mission (SBM-U) 2.0 was launched on October 1, 2021 with a vision of creating Garbage Free cities and remediation of all legacy waste dumpsite. CS Funds under SBM-U 2.0 are allocated for the entire Mission period and not on yearly basis. Under Toilet Construction component of SBM-U 2.0, CS Funds are released for construction of Individual Household Latrines, Community/Public Toilets (IHHLs and CT/PTs), Aspirational Toilets, Standalone Urinals and Retrofitting. Under a new component i.e. Used Water management (UWM), financial assistance is provided to the Urban Local Bodies (ULBs) with population less than 1 Lakh for (i) procuring septic tank desludging equipments; (ii) setting up of Sewage Treatment Plants(STPs)/ STP-cum- Fecal Sludge Treatment plants FSTP; for used water treatment; (iii) laying Interception and Diversion (I&D) structures. The details of CS funds claimed by States/UTs under Toilet Construction and UWM component of SBM-U 2.0 are as below:

Claim/expenditure under Toilet Construction (Combined) (IHHL/PT/CT/Asp/Toilets/ Urinal) and UWM component of SBM-U 2.0	
Year	Claim in Cr.
2021-22	103.61
2022-23	1156.01
2023-24	1361.00
2024-25	834.28
2025-26	589.16
2026-27	219.52
Total	4263.58
Bifurcation of expenditure for IHHL is not available under SBM-U 2.0.	

(As per information provided by MoHUA)

(c) and (d) As per the SBM(G)-Phase II Guidelines, eligible rural households are provided with an incentive up to Rs.12,000/- for the construction of one unit of Individual Household Latrine (IHHL) including for water storage facility for handwashing and cleaning to ensure hygiene. As per the programme guidelines, while selecting eligible households for providing incentive under SBM(G), the following order of preference is to be ensured by States/UTs:

- I. Below Poverty Line (BPL);
- II. Above Poverty Line (APL):
 - (i) SC/ST
 - (ii) Persons with disability (divyangjan friendly toilet to be ensured)

- (iii) Landless labourers with homestead
- (iv) Small farmers
- (v) Marginal farmers
- (vi) Women headed households

While ensuring the above order of preference, priority may be accorded to cover the households (against each category mentioned above) having:

- Old Age Pensioners / Widow Pensioners / Disability Pensioners (National Social Assistance Programme {NSAP} beneficiaries) / Transgenders;
- Pregnant and lactating mothers covered by Maternal Health Programmes of Central and State Governments, including Janani Suraksha Yojana under National Rural Health Mission; and,
- Girl children covered by any scheme benefiting the girl child.

The identification of such households should be initiated by the Gram Panchayat in Gram Sabha meeting and to be approved by Block and District level authorities.

As per information received from MoHUA, Sanitation is a State subject under 7th schedule of the Constitution. It is the responsibility of State/ULBs to plan, design and execute sanitation projects in the urban areas of the States/UTs. Swachh Bharat Mission-Urban (SBM-U) is targeted at benefitting the entire population of the city. Under SBM-U, funds are released to States/Union Territory (UT) Administrations for construction of Community/ Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs) on need basis to all citizens of urban areas. The Community Toilets (CT) and IHHLs are targeted for the under-privileged sections of the society who cannot afford these facilities. As per Operational guideline of SBM-U 2.0, Selection of Beneficiary Household shall be as per following guiding principles:

- ULBs to conduct gap analysis to evaluate the number of new IHHLs required;
- In case a family has received funds for construction of IHHL under any earlier scheme, the same family would not be eligible to receive funds for toilets again;
- A ULB which has been declared at least ODF+ may also request funds under SBM-U 2.0 provided the survey reveals the need for additional IHHL units.

Further, Eligible beneficiary households will be provided toilets under this scheme irrespective of whether they live in authorized/ unauthorized colonies or notified/ non-notified slums. Under SBM-U 2.0, tenure security issues are to be de-linked from benefits.

(e) As per SBM(G)-Phase II guidelines, ideally the IHHL construction activities should be taken up by the individual beneficiaries themselves with support from/or through agencies in the village. The payment of incentive shall be ensured through Direct Benefit Transfer (DBT). The progress of IHHLs construction is monitored through the data reported on SBM(G) IMIS by the States/UTs.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

State/UT-wise, number of Individual Household Latrines (IHHLs) constructed during last five years under SBM(G):

Sl. No.	State/UT	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026
1	A & N Islands	340	219	141	171	389
2	Andhra Pradesh	4121	2804	119348	8338	142949
3	Arunachal Pradesh	3520	3190	3113	2094	1844
4	Assam	82150	115305	30339	5915	17532
5	Bihar	16377	841051	829994	607769	513375
6	Chhattisgarh	59644	54153	61389	36944	80837
7	D & N Haveli and Daman & Diu	1312	43	0	0	1501
8	Goa	0	0	1853	0	0
9	Gujarat	109090	30504	85382	45965	97133
10	Haryana	11128	11072	17955	9078	8352
11	Himachal Pradesh	21287	15247	10806	7217	8899
12	Jammu & Kashmir	15203	53282	37894	43304	26199
13	Jharkhand	25507	25317	30067	27234	33538
14	Karnataka	88182	15679	65140	118057	67408
15	Kerala	5104	4794	2669	4185	22868
16	Ladakh	971	1082	1962	456	463
17	Lakshadweep	0	0	0	0	33
18	Madhya Pradesh	235287	194284	215203	175011	59511
19	Maharashtra	123840	125730	121564	84623	81478
20	Manipur	3980	6362	2451	729	46
21	Meghalaya	29395	19612	5252	5697	13472
22	Mizoram	6347	0	2286	359	3761
23	Nagaland	9326	3632	1984	113	148
24	Odisha	140657	127458	81132	108460	157154
25	Puducherry	650	158	254	45	85
26	Punjab	15275	18513	23873	11639	12007
27	Rajasthan	146342	170587	119304	113871	128209
28	Sikkim	3488	3809	3476	4495	2947
29	Tamil Nadu	100676	46934	64930	195494	172881
30	Telangana	9049	148	0	384	33431
31	Tripura	12146	13088	13734	26649	13080
32	Uttar Pradesh	748377	364901	1723736	1310223	752380
33	Uttarakhand	11990	9025	9255	14690	8302
34	West Bengal	213330	456464	214358	186839	204203
Total:		2254091	2734447	3900844	3156048	2666415

[As reported by States/UTs on SBM(G) IMIS]

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The cumulative details of State/UT-wise, IHHL toilets constructed under SBM-U and SBM-U 2.0(as received from MoHUA):

(As on June,2026)

Sl. No.	State/UT	Completed (Individual Household Latrines (IHHL), numbers under SBM-U and SBM-U 2.0
1	Andhra Pradesh	243,764
2	Andaman and Nicobar Islands	336
3	Arunachal Pradesh	11,606
4	Assam	78,789
5	Bihar	404,660
6	Chandigarh	6,117
7	Chhattisgarh	326,435
8	Dadra and Nagar Haveli and Daman and Diu	2,378
9	Delhi	780
10	Goa	3,801
11	Gujarat	560,046
12	Haryana	66,751
13	Himachal Pradesh	6,800
14	Jammu and Kashmir	51,559
15	Jharkhand	218,700
16	Karnataka	393,278
17	Kerala	37,207
18	Ladakh	434
19	Madhya Pradesh	579,642
20	Maharashtra	724,396
21	Manipur	40,708
22	Meghalaya	1,604
23	Mizoram	15,607
24	Nagaland	21,471
25	Odisha	168,357
26	Puducherry	5,189
27	Punjab	103,683
28	Rajasthan	368,515
29	Sikkim	1,559
30	Tamil Nadu	546,527
31	Telangana	157,165
32	Tripura	25,074
33	Uttar Pradesh	900,446
34	Uttarakhand	29,348
35	West Bengal	282,542
	Total	6,385,274

Annexure-III(A)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The details of Central share allocated, released and utilized, State/UT-wise under SBM(G) in
FY 2021-22

(Rs. in crore)

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	0.0	0.0	5.17
2	Andhra Pradesh	437.64	58.26	386.82
3	Arunachal Pradesh	23.03	4.10	19.06
4	Assam	513.56	256.78	235.63
5	Bihar	651.54	128.01	129.19
6	Chhattisgarh	207.58	0.0	111.03
7	D & N Haveli and Daman & Diu	5.75	0.0	0.14
8	Goa	61.27	15.32	9.66
9	Gujarat	342.73	171.37	499.61
10	Haryana	181.80	29.95	63.52
11	Himachal Pradesh	269.13	41.95	72.82
12	Jammu & Kashmir	246.98	120.00	64.33
13	Jharkhand	148.51	0.0	166.94
14	Karnataka	0.0	0.0	246.49
15	Kerala	34.68	5.66	73.10
16	Ladakh	14.25	3.56	2.31
17	Lakshadweep	0.0	0.0	0.0
18	Madhya Pradesh	668.96	334.48	396.15
19	Maharashtra	1,372.73	0.0	273.25
20	Manipur	48.34	12.09	35.21
21	Meghalaya	165.71	36.56	51.24
22	Mizoram	17.62	13.22	9.20
23	Nagaland	18.02	9.01	4.51
24	Odisha	0.0	0.0	126.05
25	Puducherry	6.89	0.0	1.65
26	Punjab	52.87	0.0	41.64
27	Rajasthan	551.85	275.93	225.28
28	Sikkim	19.73	4.49	5.38
29	Tamil Nadu	26.29	0.0	119.84
30	Telangana	180.67	0.0	6.58
31	Tripura	84.19	17.14	14.75
32	Uttar Pradesh	1,825.85	370.59	657.69
33	Uttarakhand	78.76	14.25	75.67
34	West Bengal	645.08	135.45	252.20
Total		8,902.01	2,058.15	4382.11

Annexure-III (B)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The details of Central share allocated, released and utilized, State/UT-wise under SBM(G) in
FY 2022-23

(Rs. in crore)

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	1.37	0.28	1.51
2	Andhra Pradesh	676.79	147.03	274.13
3	Arunachal Pradesh	29.43	14.72	7.87
4	Assam	495.71	214.45	253.94
5	Bihar	1,544.86	711.49	639.88
6	Chhattisgarh	355.07	177.54	133.30
7	D & N Haveli and Daman & Diu	0.0	0.0	0.98
8	Goa	34.38	25.19	19.01
9	Gujarat	284.68	53.63	102.14
10	Haryana	202.77	0.0	38.84
11	Himachal Pradesh	198.07	38.28	64.79
12	Jammu & Kashmir	494.20	116.79	132.33
13	Jharkhand	300.64	70.03	130.51
14	Karnataka	665.34	155.84	142.03
15	Kerala	308.04	74.00	15.54
16	Ladakh	17.30	1.28	2.12
17	Lakshadweep	7.40	1.94	0.02
18	Madhya Pradesh	411.14	184.56	320.02
19	Maharashtra	1,740.11	0.0	155.00
20	Manipur	51.45	12.86	12.02
21	Meghalaya	92.13	16.57	35.48
22	Mizoram	19.67	9.84	9.52
23	Nagaland	39.44	19.72	14.41
24	Odisha	0.0	0.0	255.26
25	Puducherry	37.80	0.0	1.61
26	Punjab	168.19	42.05	78.68
27	Rajasthan	624.90	288.78	290.84
28	Sikkim	23.17	5.79	4.25
29	Tamil Nadu	421.10	78.47	144.28
30	Telangana	542.94	0.0	0.0
31	Tripura	128.29	28.28	22.31
32	Uttar Pradesh	1,529.38	910.23	873.19
33	Uttarakhand	92.61	37.29	27.97
34	West Bengal	848.16	406.01	427.24
Total		12,388.50	3,842.95	4631.02

Annexure-III (C)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The details of Central share allocated, released and utilized, State/UT-wise under SBM(G) in
FY 2023-24

(Rs. in crore)

Sl. No.	State	Central share allocated	Central share released	Expenditure
1	A&N Islands	1.00	0.75	1.13
2	Andhra Pradesh	0.00	0.00	290.80
3	Arunachal Pradesh	15.81	15.81	23.58
4	Assam	417.77	389.77	318.88
5	Bihar	700.00	700.00	739.61
6	Chhattisgarh	83.98	83.98	139.63
7	D & N Haveli and Daman & Diu	0.00	0.00	0.84
8	Goa	19.61	19.61	21.75
9	Gujarat	109.61	109.61	157.40
10	Haryana	0.00	0.00	25.61
11	Himachal Pradesh	42.00	42.00	67.88
12	Jammu & Kashmir	251.00	241.33	249.61
13	Jharkhand	50.00	50.00	117.83
14	Karnataka	46.00	42.34	87.46
15	Kerala	0.00	0.00	36.22
16	Ladakh	8.00	5.75	5.29
17	Lakshadweep	1.00	0.00	0.57
18	Madhya Pradesh	113.39	113.39	222.04
19	Maharashtra	110.45	110.45	400.33
20	Manipur	5.10	0.00	2.18
21	Meghalaya	41.51	20.81	28.76
22	Mizoram	4.99	4.99	9.45
23	Nagaland	31.07	31.07	33.13
24	Odisha	47.00	46.52	178.36
25	Puducherry	0.00	0.00	1.53
26	Punjab	54.81	54.81	66.74
27	Rajasthan	70.00	69.43	131.83
28	Sikkim	8.88	6.66	8.97
29	Tamil Nadu	239.74	239.74	223.55
30	Telangana	25.00	14.18	23.11
31	Tripura	71.58	35.79	43.97
32	Uttar Pradesh	2519.62	2506.78	2058.26
33	Uttarakhand	63.75	63.75	57.94
34	West Bengal	720.00	720.00	609.26
Total		5,872.66	5,739.32	6383.5

Annexure-III (D)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The details of Central share allocated, released and utilized, State/UT-wise under SBM(G) in
FY 2024-25

(Rs. in crore)

Sl. No.	State	Central share allocated	Central share released	Expenditure
1	A&N Islands	6.39	1.60	0.48
2	Andhra Pradesh	270.16	202.60	142.36
3	Arunachal Pradesh	14.82	7.41	7.57
4	Assam	356.15	178.10	136.06
5	Bihar	475.73	285.40	644.03
6	Chhattisgarh	182.10	0.0	44.89
7	D & N Haveli and Daman & Diu	0.71	0.0	0.81
8	Goa	14.32	10.58	20.24
9	Gujarat	200.00	200.00	190.32
10	Haryana	100	50.00	20.14
11	Himachal Pradesh	44.17	44.17	53.92
12	Jammu & Kashmir	245.00	185.00	191.00
13	Jharkhand	107.85	0.0	77.59
14	Karnataka	200.00	150.00	95.27
15	Kerala	50.0	25.00	38.18
16	Ladakh	10.20	2.55	3.57
17	Lakshadweep	2.70	0.0	1.07
18	Madhya Pradesh	242.10	242.10	146.27
19	Maharashtra	463.3	231.62	197.19
20	Manipur	2.00	0.0	11.63
21	Meghalaya	107.64	0.0	10.93
22	Mizoram	17.68	8.83	10.25
23	Nagaland	27.59	20.69	21.38
24	Odisha	200.00	150.00	110.41
25	Puducherry	5.00	0.0	0.46
26	Punjab	92.5	46.20	77.88
27	Rajasthan	230.00	115.0	101.39
28	Sikkim	14.79	14.79	7.16
29	Tamil Nadu	300	150.0	195.05
30	Telangana	164.07	50.0	9.33
31	Tripura	75.22	37.60	38.78
32	Uttar Pradesh	1,309.40	785.64	1,670.37
33	Uttarakhand	48.68	24.40	44.95
34	West Bengal	475.51	237.80	505.77
Total		6,055.72	3457.08	4,826.7

Annexure-III (E)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1672 ANSWERED ON 03.08.2026

The details of Central share allocated, released and utilized, State/UT-wise under SBM(G) in
FY 2025-26

(Rs. in crore)

Sl. No.	State	Central share allocated	Central share released	Expenditure
1	A&N Island	5.58	0.00	NA*
2	Andhra Pradesh	170.43	170.43	166.45
3	Arunachal Pradesh	10.00	10.00	4.51
4	Assam	255.70	255.70	163.46
5	Bihar	550.25	550.25	490.75
6	Chhattisgarh	82.00	82.00	68.27
7	D & N Haveli and Daman & Diu	2.27	0.57	NA*
8	Goa	4.75	4.75	4.57
9	Gujarat	295.00	295.00	249.30
10	Haryana	46.50	46.50	9.25
11	Himachal Pradesh	47.00	47.00	46.71
12	Jammu & Kashmir	195.22	195.22	158.75
13	Jharkhand	90.00	90.00	66.79
14	Karnataka	105.62	105.62	87.74
15	Kerala	28.00	28.00	27.12
16	Ladakh	8.39	8.39	NA*
17	Lakshadweep	3.32	0.00	NA*
18	Madhya Pradesh	118.00	118.00	46.54
19	Maharashtra	511.02	511.02	436.73
20	Manipur	13.00	13.00	0.00
21	Meghalaya	96.49	96.49	45.28
22	Mizoram	11.50	11.50	8.85
23	Nagaland	30.00	30.00	30.00
24	Odisha	122.51	122.51	112.91
25	Puducherry	4.78	4.78	4.27
26	Punjab	49.67	49.67	48.37
27	Rajasthan	215.51	215.51	173.29
28	Sikkim	15.00	15.00	6.27
29	Tamil Nadu	250.00	250.00	246.91
30	Telangana	45.56	45.56	28.60
31	Tripura	65.00	65.00	56.73
32	Uttar Pradesh	840.00	840.00	577.50
33	Uttarakhand	24.10	24.10	22.91
34	West Bengal	552.00	552.00	512.45
Total		4864.17	4844.61	3910.24

* Final Utilization Certificate/Audited Statement of Accounts awaited.